

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 5267-5269 OF 2002

CHINNAKARUPATHAL & ORS

Appellant (s)

VERSUS

A.D. SUNDARABAI & ORS

Respondent(s)

(With appln(s) for discharge of Advocate-on-Record for respondent and office report)

Date: 16/10/2008 These Appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s) Mr. B. Sridhar, Adv.
Mr. K. Ram Kumar, Adv.

For Respondent(s) Mr. S. Srinivasan, Adv.

Mr. R.N. Keshwani, Adv.

Mr. K.V. Viswanathan, Adv.
Mr. Venkatesan, Adv.
Mr. P.V. Yogeswaran, Adv.

Mr. P. Viswanatha Shetty, Sr. Adv.
Mr. M.A.Chinnasamy, Adv.
Ms. V. Malathy, Adv.

UPON hearing counsel the Court made the following
ORDER

Mr. B. Sridhar, learned counsel for the appellant started his arguments at 11.25 a.m. and concluded at 12.10 p.m. Thereafter, Mr. P. Viswanatha Shetty, learned senior counsel appearing for the respondents made his submissions for about 10 minutes.

Hearing concluded.

Judgment reserved.

(Ravi P. Verma)
Court Master

(Anand Singh)
Court Master